

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/851/2019
NAME OF THE PETITIONER(S) : BENNETT PROPERTY HOLDINGS COM LTD
NAME OF THE RESPONDENT(S) : SHRIRAM LAND DEVELOPMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

- 1) ROHAN K GEORGE
R. PUSHKAR
for SAMVAD PARTNERS
Counsel for Corporate Debtor
R. Prathap
- 2) K. AISHWARYA
FOR
Counsel for Financial
Creditor
K. Aishwarya

(16)

[IBA/851/2019]

ORDER

On the application filed u/s.7 of the Insolvency and Bankruptcy Code, 2016 being admitted against this Corporate Debtor in IBA/863/2019, this IBA/851/2019 is hereby **dismissed** with liberty to the Financial Creditor to make its claim before the IRP already appointed in IBA/863/2019.

sd/-
(S.VIJAYARAGHAVAN)
Member (Technical)

sd/-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr